

**HIGH COURT OF SIKKIM
GANGTOK**

Ref. No. 11/HCS

Date: 26/4/2024

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, has been pleased to constitute '**District Case Management Committee**' in all District Courts, based on the "Action Plan for Arrears Reduction in District Judiciary (APAAr-DJ)" evolved by "Committee for Model Case Flow Management Rules" constituted by Supreme Court of India. The District Committee shall function as per the role assigned to it under APAAr-DJ.

The Committees constituted are as under:

A. Gangtok District Court

- | | | | |
|------|--|---|-------------------|
| i. | Principal District & Sessions Judge. | - | Chairperson |
| ii. | Judge, Family Court. | - | Member |
| iii. | Chief Judicial Magistrate-cum-Civil Judge (Senior Division). | - | Member |
| iv. | Secretary, District Legal Services Authority. | - | Additional Member |

B. Namchi District Court

- | | | | |
|------|--|---|-------------------|
| i. | District & Sessions Judge. | - | Chairperson |
| ii. | Judge, Family Court. | - | Member |
| iii. | Chief Judicial Magistrate-cum-Civil Judge (Senior Division). | - | Member |
| iv. | Secretary, District Legal Services Authority. | - | Additional Member |

C. Gyalshing District Court

- | | | | |
|------|--|---|-------------------|
| i. | District & Sessions Judge. | - | Chairperson |
| ii. | Judge, Family Court. | - | Member |
| iii. | Chief Judicial Magistrate-cum-Civil Judge (Senior Division). | - | Member |
| iv. | Secretary, District Legal Services Authority. | - | Additional Member |

D. Mangan District Court

- | | | | |
|------|--|---|-------------------|
| i. | District & Sessions Judge. | - | Chairperson |
| ii. | Judge, Family Court. | - | Member |
| iii. | Chief Judicial Magistrate-cum-Civil Judge (Senior Division). | - | Member |
| iv. | Secretary, District Legal Services Authority. | - | Additional Member |

E. Pakyong District Court

- | | | | |
|------|--|---|-------------------|
| i. | District & Sessions Judge. | - | Chairperson |
| ii. | Judge, Family Court | - | Member |
| iii. | Chief Judicial Magistrate-cum-Civil Judge (Senior Division). | - | Member |
| iv. | Secretary, District Legal Services Authority. | - | Additional Member |

F. Soreng District Court

- | | | | |
|------|--|---|-------------------|
| i. | District & Sessions Judge. | - | Chairperson |
| ii. | Judge, Family Court. | - | Member |
| iii. | Chief Judicial Magistrate-cum-Civil Judge (Senior Division). | - | Member |
| iv. | Secretary, District Legal Services Authority. | - | Additional Member |

By order.

Sd/-
**REGISTRAR
JUDICIAL SERVICE
(INCHARGE)**

Memo No. V(230)B/Confdl./HCS/ 1220-37
Copy to:

1. Additional Registrar-cum-PPS to HCJ, High Court of Sikkim
2. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. Advocate General, Government of Sikkim, Gangtok
5. Chief Secretary, Government of Sikkim, Gangtok
6. Secretary, Home Department, Government of Sikkim, Gangtok
7. Registrar General, High Court of Sikkim
8. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice, High Court of Sikkim
9. All District & Sessions Judges, District Judiciary in Sikkim
10. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim
11. Member Secretary, Committee for Model Case Flow Management Rules for Trial Courts, District Appellate Courts and High Court.
12. Member Secretary, Sikkim State Legal Services Authority
13. Director, Sikkim Judicial Academy
14. Deputy Director, Sikkim Judicial Academy
15. All Chief Judicial Magistrate-cum-Civil Judges (SD)
16. All Civil Judge-cum-Judicial Magistrates
17. Additional Secretary, Home Department for publication in the Government Gazette
18. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim
19. Notice Board
20. Guard file and
21. File


REGISTRAR